

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 632/9/HDB/2019
NAME OF THE COMPANY	Nagarjuna Fertilizers & Chemicals Pvt Ltd
NAME OF THE PETITIONER(S)	BASF India Ltd
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers & Chemicals Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

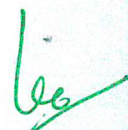
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bhardwaj	Adv	703 2416379	

ORDER

Counsels representing both sides are present. They stated that parties are intending to settle the matter and prayed time for filing joint memo of settlement. At their request, time is enlarged. Put up the matter on 02.01.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL